THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-29/2007/2638/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Utpal Rajkhowa,

P.O., STAT, Assam & Member, MACT No.1,

Kamrup(M), Guwahati.

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Dated Guwahati the 10 April, 2025

Sub:

Station leave.

Ref:-

Your letter No. MACT/1923/2025 dtd. 05.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from 12.04.2025 till the evening of 16.04.2025. During your absence, the Member, MACT No.2, Kamrup(M), Guwahati, and in his absence, Member, MACT No.3, Kamrup(M), Guwahati, and in his absence, the District & Sessions Judge, Kamrup(M), and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

-Sd-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-29/2007/2639 /A, dated Copy to:

/A, dated , 10-04-7025

- 1. The District & Sessions Judge, Kamrup(M), Guwahati.
- 2. The Member, MACT No.2, Kamrup(M), Guwahati.
- 3. The Member, MACT No.3, Kamrup(M), Guwahati.

4. The Project Manager, Gauhati High Court.

10.0h.25

JT. REGISTRAR (VIGILANCE)